

Defective Case Register from 2024-01-08 to 2024-01-08

| Sl.NO. | Filing No | Advocate for Petitioner/Caveator | Date of objection | Defects as per S.R. |
|--------|-------------------|----------------------------------|-------------------|---|
| 1 | D-CRLA/535/2024 | RABI NARAYAN MOHANTY | 2024-01-08 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. YEAR OF THE TRIAL COURTS CASE NUMBER NOT FULLY MENTIONED IN THIS APPEAL |
| 2 | D-CONTC/196/2024 | ADV | 2024-01-08 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. SYNOPSIS AND LIST OF DATES AND EVENTS BE FILED 2. INDEX BE CORRECTED AFTER FILING OF SYNOPSIS AND LIST OF DATES AND EVENTS |
| 3 | D-WP(C)/565/2024 | CHANDAN MISHRA | 2024-01-08 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 4 | D-CONTC/202/2024 | SUKANTA KUMAR NAYAK | 2024-01-08 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. SYNOPSIS AND LIST OF DATES AND EVENTS BE FILED AND INDEX BE CORRECTED ACCORDINGLY |
| 5 | D-CONTC/181/2024 | ADV. | 2024-01-08 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 6 | D-WP(C)/554/2024 | BRAJA MOHAN SARANGI | 2024-01-08 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. SYNOPSIS DATE OF EVENTS NOT FURNISHED |
| 7 | D-WP(C)/733/2024 | ASHIS KUMAR MISHRA | 2024-01-08 | PUT UP FOR S.R AFTER FILING 2ND COPY OF BRIEF |
| 8 | D-ABLAPL/613/2024 | SOUMYA RANJAN DAS | 2024-01-08 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 9 | D-ABLAPL/607/2024 | AMIT KUMAR NATH | 2024-01-08 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 10 | D-CONTC/113/2024 | ADV | 2024-01-08 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. NOT PROPERLY ADDRESSED IN C.T. |
| 11 | D-WP(C)/713/2024 | DEBASIS SAHOO | 2024-01-08 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 12 | D-WP(C)/553/2024 | BRAJA MOHAN SARANGI | 2024-01-08 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |

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| | | | | SYNOPSIS DATE OF EVENTS NOT FURNISHED |
| 13 | D-WP(C)/712/2024 | GHANASHYAM DASH | 2024-01-08 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED PETITION NOT PROPERLY ADDRESSED TO HONBLE COURT. |
| 14 | D-CONTC/179/2024 | ADV. | 2024-01-08 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. NEAT LEGIBLE COPY OF PAGE- 36 , 37 TO BE FILED |
| 15 | D-WP(C)/710/2024 | DEBASIS SAHOO | 2024-01-08 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 16 | D-WP(C)/705/2024 | DEBASIS SAHOO | 2024-01-08 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 17 | D-WP(C)/392/2024 | USHARANI PADHI | 2024-01-08 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
| 18 | D-WP(C)/636/2024 | CHANDAN MISHRA | 2024-01-08 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 19 | D-ABLAPL/587/2024 | IPSIT AUROBINDO ACHARYA | 2024-01-08 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 20 | D-ABLAPL/596/2024 | BHABANI SANKAR MISHRA | 2024-01-08 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 21 | D-ABLAPL/556/2024 | KIRTAN DANG | 2024-01-08 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 22 | D-WP(C)/340/2024 | AVIMANYU ROUL | 2024-01-08 | 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 20-VERNACULAR CERTIFICATE NOT FURNISHED. 1.NOTARIAL FEE OF RS 30 /- NOT PAID IN AFFIDAVIT 2.NOTARIAL FEE OF RS 30 /- NOT PAID IN IA AFFIDAVIT |
| 23 | D-WP(C)/612/2024 | PRAVASH CHANDRA MAHAPATRA | 2024-01-08 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 17-REFERENCE CERTIFICATE NOT FURNISHED. NEAT COPY OF PAGE 29 AND 30 TO BE FILED |
| 24 | D-WP(C)/545/2024 | BISWAJIT NAYAK | 2024-01-08 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |

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| | | | | 1. WELFARE FUND OF RS 50/- TO BE PAID 2. ADDRESS TO HONBLE COURT IS NOT PROPER |
| 25 | D-CRLMC/567/2024 | SAROJ MOHARANA | 2024-01-08 | 3-AUTHENTICATION FEE IS DEFICIENT. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.SYNOPSIS AND DATE CHART NOT ALPHABETICALLY PAGINATED 2. DATE OF ORDER AS PER C.T INCORRECTLY FURNISHED IN PRAYER 3. COPY OF ORDER PASSED IN CONNECTED CRLMC NOT FILED |
| 26 | D-WP(C)/793/2024 | MADHUSUDAN MISHRA | 2024-01-08 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 27 | D-WP(C)/551/2024 | BRAJA MOHAN SARANGI | 2024-01-08 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. SYNOPSIS AND DATE CHART NOT FILED |
| 28 | D-WP(C)/582/2024 | ACHYUTANANDA PATTANAIK | 2024-01-08 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 29 | D-WP(C)/533/2024 | BIJAYA KUMAR BEHERA 1 | 2024-01-08 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. NOT PROPERLY ADDRESSED IN C.T. 2. ANNEX-6 NOT LEGIBLE |
| 30 | D-WP(C)/584/2024 | BISWARANJAN MAHARATHA | 2024-01-08 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 31 | D-WP(C)/531/2024 | BIJAYA KUMAR BEHERA 1 | 2024-01-08 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. NOT PROPERLY ADDRESSED IN C.T. 2. ANNEX-6 MOT LEGIBLE |
| 32 | D-WP(C)/563/2024 | NITYANANDA BEHURIA | 2024-01-08 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 14-NOT PROPERLY INDEXED. |
| 33 | D-WP(C)/865/2024 | PRATIK DASH | 2024-01-08 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. IA NOT PROPERLY ADDRESSED |
| 34 | D-WP(C)/570/2024 | PRATIK DASH | 2024-01-08 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 35 | D-WP(C)/529/2024 | BIJAYA KUMAR BEHERA 1 | 2024-01-08 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1 NOT PROPERLY ADDRESSED IN C.T. 2. ANNEX-6 NOT LEGIBLE |
| 36 | D-WP(C)/528/2024 | MANAS CHAND | 2024-01-08 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |

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| | | | | PAGE-11 NOT NEAT |
| 37 | D-WP(C)/591/2024 | JYOTIRMAYA SAHOO | 2024-01-08 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 14-NOT PROPERLY INDEXED. |
| 38 | D-WP(C)/564/2024 | KUNAL KUMAR SWAIN | 2024-01-08 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 39 | D-ABLAPL/583/2024 | MANORANJAN PADHY | 2024-01-08 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 40 | D-ABLAPL/593/2024 | MANORANJAN PADHY | 2024-01-08 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 41 | D-ABLAPL/554/2024 | SURESH KUMAR PANDA | 2024-01-08 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 42 | D-ABLAPL/539/2024 | BYOMAKESH TRIPATHY | 2024-01-08 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Synopsis and date chart not filed |
| 43 | D-ABLAPL/457/2024 | BYOMAKESH TRIPATHY | 2024-01-08 | 4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 8-CAUSE TITLE NOT IN ORDER. Not properly addressed |
| 44 | D-ABLAPL/483/2024 | PRASANTA KUMAR SAHOO | 2024-01-08 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 45 | D-WP(C)/571/2024 | KUNAL KUMAR SWAIN | 2024-01-08 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 46 | D-ABLAPL/503/2024 | ASIT KUMAR JENA | 2024-01-08 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 47 | D-ABLAPL/461/2024 | JAYANTA KUMAR MAJHI | 2024-01-08 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 48 | D-ABLAPL/474/2024 | S.SOURAV | 2024-01-08 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 49 | D-WP(C)/526/2024 | BIJAYA KUMAR BEHERA 1 | 2024-01-08 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. NOT PROPERLY ADDRESSED IN C.T. 2. ANNEX-6 NOT LEGIBLE |
| 50 | D-WP(C)/509/2024 | BIJAYA KUMAR BEHERA 1 | 2024-01-08 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. NOT PROPERLY ADDRESSED IN C.T. 2. ANNEX-6 NOT LEGIBLE |
| 51 | D-CRLMA/359/2024 | ADV. | 2024-01-08 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |

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| 52 | D- CONTC/212/2024 | ADV. | 2024-01-08 | 8-CAUSE TITLE NOT IN ORDER. 1. DATE OF ORDER QUOTED IN PAGE -2 AS 24.09.2023 IS INCORRECT 2. PHOTO COPY/ CERTIFIED COPY OF IMPUGNED ORDER DTD. 24.08.2023 IS TO BE FILED |
| 53 | D-WP(C)/459/2024 | PRAFULLA CHANDRA ACHARYA | 2024-01-08 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. PETITION NOT PROPERLY ADDRESSED TO HONBLE COURT. DATE OF OFFICE ORDER MENTIONED UNDER ANX-3 AT PG. 5 NOT TALLY TO ANX-3 AS ANNEXED. |
| 54 | D- CMAPL/546/2024 | ADV. | 2024-01-08 | 1. COPY OF DISMISSAL ORDER NOT FILED 2. VERNACULAR CERT NOT CORRECT |
| 55 | D-WP(C)/638/2024 | KHIROD CHANDRA MAJHI | 2024-01-08 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 56 | D-WP(C)/555/2024 | PITAMBAR PANDA | 2024-01-08 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. NOT PROPERLY ADDRESSED 2. ANNEX-5 AND PAGE-19 NOT LEGIBLE |
| 57 | D-WP(C)/311/2024 | GUNAKAR MISHRA | 2024-01-08 | 1-COURT FEE IS DEFICIENT. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED DEFICIT COURT FEE OF RS 12 /- TO BE PAID |
| 58 | D-WP(C)/525/2024 | BIJAYA KUMAR BEHERA 1 | 2024-01-08 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. NOT PROPERLY ADDRESSED 2. ANNEX-6 NOT LEGIBLE |
| 59 | D-WP(C)/521/2024 | BIJAYA KUMAR BEHERA 1 | 2024-01-08 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. NOT PROPERLY ADDRESSED 2. ANNEX-6 NOT LEGIBLE |
| 60 | D- ABLAPL/580/2024 | AKASH BHUYAN | 2024-01-08 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page no 11 not visible |
| 61 | D- ABLAPL/571/2024 | SACHIDANANDA PADHEE | 2024-01-08 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Page no.10 not in order Portioner no 2 has not signed in vakalatnama Put up alongwith ABLAPL 13817/23 |
| 62 | D- ABLAPL/548/2024 | SUSANTA KUMAR BARAL | 2024-01-08 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |

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| | | | | 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 63 | D-ABLAPL/523/2024 | AMLAN SHAKTI PAUL | 2024-01-08 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page no 11 to 17 not legible. |
| 64 | D-ABLAPL/530/2024 | NABA KISHORE GURU | 2024-01-08 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 65 | D-ABLAPL/475/2024 | JYOTIRMAYA SAHOO | 2024-01-08 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page nos. 8 and 9 not legible. |
| 66 | D-ABLAPL/387/2024 | GYANENDRA KUMAR PARIDA | 2024-01-08 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION Name and enrolment no. not furnished in the last page. |
| 67 | D-CONTC/187/2024 | ADV | 2024-01-08 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. SYNOPSIS AND LIST OF DATES AND EVENTS BE FILED AND THE INDEX BE CORRECTED ACCORDINGLY 2. DELAY OF 270 DAYS |
| 68 | D-WP(C)/556/2024 | RANJAN KU. NAYAK | 2024-01-08 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. PAGE 21 IS NOT LEGIBLE |
| 69 | D-CMAPL/423/2024 | ADV. | 2024-01-08 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. DELAY OF 3 DAYS 2. COPY OF DISMISSAL ORDER NOT FILED |
| 70 | D-ABLAPL/611/2024 | RAJALAXMI BISWAL | 2024-01-08 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 8-CAUSE TITLE NOT IN ORDER. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Not properly addressed |
| 71 | D-ABLAPL/601/2024 | JITENDRA SAMANTARAY | 2024-01-08 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |

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| 72 | D-ABLAPL/570/2024 | KUMAR KASHYAP | 2024-01-08 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 73 | D-ABLAPL/546/2024 | SATYA RANJAN MULIA | 2024-01-08 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 74 | D-ABLAPL/528/2024 | NABA KISHORE GURU | 2024-01-08 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 8-CAUSE TITLE NOT IN ORDER. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 75 | D-ABLAPL/497/2024 | ASIT KUMAR JENA | 2024-01-08 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 76 | D-CONTC/111/2024 | ADV | 2024-01-08 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 77 | D-WP(C)/557/2024 | PITAMBAR PANDA | 2024-01-08 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 78 | D-WP(C)/387/2024 | PRASANNA KUMAR SAHOO | 2024-01-08 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 79 | D-WP(C)/542/2024 | BIJAYA KUMAR BEHERA 1 | 2024-01-08 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. NOT PROPERLY ADDRESSED 2. ANNEX-6 IS NOT LEGIBLE |
| 80 | D-WP(C)/518/2024 | BIJAYA KUMAR BEHERA 1 | 2024-01-08 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. NOT PROPERLY ADDRESSED 2. ANNEX-6 NOT LEGIBLE |
| 81 | D-ABLAPL/529/2024 | CHIRANJIB ROUT | 2024-01-08 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 82 | D-ABLAPL/534/2024 | PANCHANAN PANIGRAHI | 2024-01-08 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 83 | D-CRLA/490/2024 | PRAVAT KUMAR NAYAK | 2024-01-08 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. DATE OF P.S. CASE MENTIONED IN LIST OF DATES AND EVENT APPEAR TO BE WRONG AND PAGE NUMBER NOT FILLED UP(ANNEX-2) IN SAID LIST OF DATES AND EVENT |
| 84 | D-CONTC/137/2024 | ADV | 2024-01-08 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 85 | D-WP(C)/558/2024 | RAMA CHANDRA JENA | 2024-01-08 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |

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| | | | | REFERENCE CERT BE CORRECTED AS PER ANNEX-7 |
| 86 | D-RVWPET/128/2024 | AMIT PRASAD BOSE | 2024-01-08 | 8-CAUSE TITLE NOT IN ORDER. DCF OF RS. 361/- TO BE PAID |
| 87 | D-WP(C)/507/2024 | PRABIR KUMAR RAY | 2024-01-08 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 88 | D-ABLAPL/600/2024 | PRINCEPEE RAY | 2024-01-08 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Page no 7 and 9 not neat |
| 89 | D-ABLAPL/591/2024 | BHARAT BHUSAN ROUSTRAY | 2024-01-08 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 90 | D-ABLAPL/569/2024 | ARIJEET MISHRA | 2024-01-08 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 91 | D-ABLAPL/531/2024 | AKSHAYA KUMAR SAHOO | 2024-01-08 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 92 | D-ABLAPL/390/2024 | MADAN SUNDAR BEHERA | 2024-01-08 | 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Petition not correctly addressed to Honble Court. |
| 93 | D-ABLAPL/399/2024 | ADITI HOTA | 2024-01-08 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 14-NOT PROPERLY INDEXED. 1.Not properly page marked as per Index. |
| 94 | D-CRLA/588/2024 | SAKUNTALA GIRI | 2024-01-08 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED |
| 95 | D-CONTC/135/2024 | MADHUMITA PANDA | 2024-01-08 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 96 | D-WP(C)/754/2024 | PRAFULLA KUMAR MOHAPATRA | 2024-01-08 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 97 | D-ABLAPL/575/2024 | ARIJEET MISHRA | 2024-01-08 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 98 | D-ABLAPL/565/2024 | RITURANJAN CHHOTARAY | 2024-01-08 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |

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| 99 | D-ABLAPL/396/2024 | LAXMINARAYAN PATEL | 2024-01-08 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1.Page no -12 not neat |
| 100 | D-WP(C)/650/2024 | KSHIROD KUMAR SAHOO | 2024-01-08 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 101 | D-BLAPL/284/2024 | GAGAN BIHARI SINGH | 2024-01-08 | 4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Affidavit not made for petitioner no.-2 Put up along with BLAPL no8188/19 |
| 102 | D-WP(C)/506/2024 | BIJAYA KUMAR BEHERA 1 | 2024-01-08 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. NOT PROPERLY ADDRESSED 2. ANNEX-6 NOT LEGIBLE |
| 103 | D-ABLAPL/563/2024 | BYOMAKESH TRIPATHY | 2024-01-08 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 104 | D-ABLAPL/417/2024 | SAROJ BARIK | 2024-01-08 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 1. Date not furnished in the v.nama. |
| 105 | D-CRLA/576/2024 | SURESH KUMAR JENA | 2024-01-08 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. DATE OF SENTENCING ORDER MENTIONED IN LIST OF DATES AND EVENT APPEARS TO BE WRONG |
| 106 | D-WP(C)/730/2024 | AVIJIT PATNAIK | 2024-01-08 | NOT PROPERLY ADDRESSED IN MAIN PETN AS WELL AS IN I.A. |
| 107 | D-WP(C)/504/2024 | BIJAYA KUMAR BEHERA 1 | 2024-01-08 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. NOT PROPERLY ADDRESSED 2. ANNEX 6 NOT LEGIBLE |
| 108 | D-CRLMP/623/2024 | MOHAMMED MUSTAQ ANSARI | 2024-01-08 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 15-ALL PAPERS NOT PROPERLY SIGNED. C.T NOT PROPERLY ADDRESSED |
| 109 | D-ABLAPL/610/2024 | SATYA NARAYAN MISHRA 4 | 2024-01-08 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |

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| | | | | Exempted being a lady |
| 110 | D-ABLAPL/508/2024 | JUGALA KISHORE PANDA | 2024-01-08 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 111 | D-ABLAPL/433/2024 | CHIRANJIB ROUT | 2024-01-08 | Petition not correctly addressed to Honble Court. |
| 112 | D-ABLAPL/416/2024 | KABIRAJ PRADHAN | 2024-01-08 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 113 | D-CONTC/180/2024 | CHIRANJAJEEV BIDYABHUSAN | 2024-01-08 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 114 | D-WP(C)/568/2024 | CHANDAN MISHRA | 2024-01-08 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 115 | D-WP(C)/501/2024 | BIJAYA KUMAR BEHERA 1 | 2024-01-08 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. NOT PROPERLY ADDRESSED 2.PAGE 21 AND ANX-6 NOT LEGIBLE |
| 116 | D-WP(C)/323/2024 | SATRUGHNA DASH (A) | 2024-01-08 | IN AFFIDAVIT AGE OF PETNR NOT LEGIBLE WITH C.T |
| 117 | D-WP(C)/512/2024 | DILLIP KUMAR MOHAPATRA | 2024-01-08 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. ANNEX-1 IS NOT LEGIBLE |
| 118 | D-ABLAPL/598/2024 | MANORANJAN PADHY | 2024-01-08 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 20-VERNACULAR CERTIFICATE NOT FURNISHED. Synopsis and date chart not filed. |
| 119 | D-CONTC/353/2024 | ADV | 2024-01-08 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. DEALY OF 349 DAYS 2. SYNOPSIS AND LIST OF DATES AND EVENTS TO BE FILED AND THE INDEX BE CORRECTED THEREAFTER |
| 120 | D-ABLAPL/559/2024 | SURYA NARAYAN MISHRA | 2024-01-08 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 121 | D-ABLAPL/542/2024 | PANCHANAN PANIGRAHI | 2024-01-08 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 122 | D-ABLAPL/518/2024 | JAYAKRISHNA MOHAPATRA | 2024-01-08 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Synopsis and date chart not filed |
| 123 | D-ABLAPL/435/2024 | CHIRANJIB ROUT | 2024-01-08 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Petition not correctly addressed to Honble Court. Page no -11 and 12 not neat. |

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| 124 | D-ABLAPL/443/2024 | SUSANTA KUMAR LENKA | 2024-01-08 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 17-REFERENCE CERTIFICATE NOT FURNISHED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Page no15 not neat |
| 125 | D-ABLAPL/424/2024 | AMLAN SHAKTI PAUL | 2024-01-08 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page no 11 not neat. |
| 126 | D-CONTC/174/2024 | PRASANTA KUMAR MISHRA | 2024-01-08 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. SYNOPSIS AND LIST OF DATES AND EVENTS TO BE FILED ALONG WITH FRESH INDEX |
| 127 | D-WP(C)/566/2024 | NITYANANDA BEHURIA | 2024-01-08 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 128 | D-WP(C)/744/2024 | MRS.SUMAN MODI | 2024-01-08 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 129 | D-WP(C)/634/2024 | CHANDAN MISHRA | 2024-01-08 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 130 | D-WP(C)/511/2024 | BIJAYA KUMAR BEHERA 1 | 2024-01-08 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. NOT PROPERLY ADDRESSED 2. ANNEX-6 IS NOT LEGIBLE |
| 131 | D-ABLAPL/590/2024 | MANORANJAN PADHY | 2024-01-08 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 132 | D-CONTC/426/2024 | ADV | 2024-01-08 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 133 | D-ABLAPL/557/2024 | SURYA NARAYAN MISHRA | 2024-01-08 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 134 | D-ABLAPL/540/2024 | PANCHANAN PANIGRAHI | 2024-01-08 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. page no.9 not neat. |
| 135 | D-ABLAPL/520/2024 | RAMANI KANTA PATTANAIAK | 2024-01-08 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 8-CAUSE TITLE NOT IN ORDER. |

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| 136 | D- ABLAPL/455/2024 | BIJAYA KUMAR NAYAK (3) | 2024-01- 08 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 8-CAUSE TITLE NOT IN ORDER. |
| 137 | D- ABLAPL/427/2024 | HRUDANANDA MOHAPATRA | 2024-01- 08 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page no. 9 not neat. |

DEFECTIVE REPORT LIST**DEFECTIVE REPORT OF 08-01-2024 (CASES FILED BEFORE 2024)**

| Sl no . | Filing Number | Case Number | Advocate for Petitioner/Caveator | Defects as per S.R. |
|----------------|----------------------|--------------------|---|---|
| 1 | CRLA/1411/2023 | CRLA/1411/2023 | DEVASHIS PANDA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 2 | CRLA/1412/2023 | CRLA/1412/2023 | PRADIPTA BEURA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 3 | WA/3119/2023 | WA/3119/2023 | KSHIROD KUMAR SWAIN | OTHERS. DEFICIT COURT FEE OF RS 6 /- TO BE PAID 3. AUTHENTICATION FEE IS DEFICIENT. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 24. LIMITATION NOT IN TIME / EXPIRED. |
| 4 | WP(C)/42106/2023 | WP(C)/42106/2023 | DILLIP KUMAR MOHAPATRA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 5 | WP(C)/43117/2023 | WP(C)/43117/2023 | JYOTI PATNAIK | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 20. VERNACULAR CERTIFICATE NOT FURNISHED. |

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| 6 | WP(C)/43118/2 023 | WP(C)/43118/2 023 | JYOTI PATNAIK | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 7 | CRLREV/697/2 023 | CRLREV/697/2 023 | SOUBHAGYA KUMAR DASH | 3. AUTHENTICATION FEE IS DEFICIENT. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 8 | CMAPL/284/20 10 | CMAPL/284/20 10 | | OTHERS. PROVISION OF LAW NOT CORRECTLY FURNISHED 24. LIMITATION NOT IN TIME / EXPIRED. |
| 9 | CRLMC/5484/2 023 | CRLMC/5484/2 023 | HEMANTA KUMAR ROUT | OTHERS. SYNOPSIS AND LIST OF DATES & EVENTS NOT ALPHABETICALLY PAGINATED OTHERS. NOT PROPERLY ADDRESSED TO THE HONBLE COURT. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10. SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 18. CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
| 10 | WP(C)/42581/2 | WP(C)/42581/2 | PRAFULLA | OTHERS. PAGE |

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| | 023 | 023 | KUMAR MOHAPATRA | 20,24,25,26,28,30 NOT NEAT 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 11 | WP(C)/41782/2 023 | WP(C)/41782/2 023 | PRAFULLA KUMAR MOHAPATRA | OTHERS. ANNEX 10 NOT NEAT & LEGIBLE 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 12 | CMAPL/488/20 23 | CMAPL/488/20 23 | SUBASH CHANDRA MOHANTY, SR.S.C. | OTHERS. COPY OF DISMISSAL ORDER NOT FILED. OTHERS. PROVISION OF LAW NOT CORRECTLY FURNISHED. 16. PETITION/APEAL NOT IN TIME 24. LIMITATION NOT IN TIME / EXPIRED. |
| 13 | WP(C)/42701/2 023 | WP(C)/42701/2 023 | SUBHADUTTA ROUTRAY | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 14 | WP(C)/42636/2 023 | WP(C)/42636/2 023 | AMIT PATTNAIK | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 15 | WP(C)/42640/2 023 | WP(C)/42640/2 023 | JAGAJIBAN PRADHAN | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 16 | WP(C)/42650/2 023 | WP(C)/42650/2 023 | SAILABALA JENA | OTHERS. SYNOPSIS & DATE CHART NOT |

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| | | | | FURNISHED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 17 | WP(C)/43080/2 023 | WP(C)/43080/2 023 | RINKU PARIDA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
| 18 | WP(C)/42196/2 023 | WP(C)/42196/2 023 | IPSIT AUROBINDO ACHARYA | OTHERS. PAGE 12,13,17 & 36 NOT LEGIBLE OTHERS. AS PER INDEX THE DATE OF APPLICATION DTD 21.3.14 NOT FOUND IN THE ANNEX 1 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 19 | WP(C)/42468/2 023 | WP(C)/42468/2 023 | PRAFULLA KUMAR MISHRA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 20 | CRLMC/5480/2 023 | CRLMC/5480/2 023 | DEBASISH SAMAL | OTHERS. DATE CHART NOT ALPHABETICALLY PAGINATED. 3. AUTHENTICATION FEE IS DEFICIENT. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |

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| | | | | 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 21 | CRLMC/5477/2 023 | CRLMC/5477/2 023 | SANGRAM RATH | OTHERS. DEFICIT AUTHENTICATION FEE OF RS 1.10 /- TO BE PAID OTHERS. COPY OF ORDER PASSED IN CONNECTED CRLMC NOT FILED OTHERS. ANNX NOT PROPERLY FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 8. CAUSE TITLE NOT IN ORDER. 17. REFERENCE CERTIFICATE NOT FURNISHED. 20. VERNACULAR CERTIFICATE NOT FURNISHED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
| 22 | WP(C)/43099/2 023 | WP(C)/43099/2 023 | MIHIR KANTA RATH | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 23 | WP(C)/42658/2 023 | WP(C)/42658/2 023 | PRANAYA KUMAR MISHRA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 24 | WP(C)/42164/2 | WP(C)/42164/2 | SACHIDANAND | 6. RECEIPT SHOWING |

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| | 023 | 023 | A SAHOO | SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 25 | WP(C)/42992/2 023 | WP(C)/42992/2 023 | SUKANTA KUMAR NAYAK | OTHERS. SYNOPSIS & DATE CHART NOT FURNISHED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 26 | WP(C)/42935/2 023 | WP(C)/42935/2 023 | SOUBHAGYA CHANDRA DEV DASH | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 8. CAUSE TITLE NOT IN ORDER. |
| 27 | WP(C)/42323/2 023 | WP(C)/42323/2 023 | SARBESWAR BEHERA | OTHERS. AGE OF OP 2 NOT FURNISHED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 28 | WP(C)/42315/2 023 | WP(C)/42315/2 023 | SUSANTA KUMAR BARAL | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 8. CAUSE TITLE NOT IN ORDER. |
| 29 | WP(C)/42656/2 023 | WP(C)/42656/2 023 | DEEPAK RANJAN SUNDARAY | OTHERS. PAGE 20 IS NOT NEAT OTHERS. ANNX 2 NOT ATTESTED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |

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| 30 | WP(C)/42686/2 023 | WP(C)/42686/2 023 | PRITAM KUMAR MOHANTY | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 31 | WP(C)/42683/2 023 | WP(C)/42683/2 023 | SEVATI SOREN | OTHERS. COURT FEE OF RS 1 /- NOT PAID IN AFFIDAVIT OTHERS. PAGE 20 & 25 NOT NEAT 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 32 | CMP/1627/2023 | CMP/1627/2023 | PRAFULLA KUMAR SAHOO | OTHERS. STATUS OF PARTIES IN COURT BELOW NOT FURNISHED IN C.T OTHERS. APPELLANT NO.3 IN COURT BELOW NOT MADE PARTY IN THIS CMP 18. CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 33 | CRLREV/700/2 023 | CRLREV/700/2 023 | BIJAYA KUMAR BEHERA 1 | OTHERS. C.T NOT ADDRESSED PROPERLY IN IA |
| 34 | WP(C)/42429/2 023 | WP(C)/42429/2 023 | SAROJ KUMAR MISHRA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |

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| 35 | WP(C)/42403/2 023 | WP(C)/42403/2 023 | GANESH PRASAD SAMAL | OTHERS. RS 50 /- HOLOGRAM NOT FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
| 36 | WP(C)/42138/2 023 | WP(C)/42138/2 023 | MANMAYA KUMAR DASH | OTHERS. DEFICIT AUTHENTICATION FEE OF RS 1.10 /- TO BE PAID OTHERS. PAGE 22 NOT NEAT 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLIC ATION |
| 37 | WP(C)/42526/2 023 | WP(C)/42526/2 023 | SUBHRANSU BHUSAN MOHANTY | OTHERS. PAGE 17 & 27 NOT LEGIBLE 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 20. VERNACULAR |

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| | | | | CERTIFICATE NOT FURNISHED. |
| 38 | WP(C)/42498/2 023 | WP(C)/42498/2 023 | JAGAJIBAN PRADHAN | OTHERS. PAGE 21 NOT LEGIBLE 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 39 | WP(C)/42480/2 023 | WP(C)/42480/2 023 | DEEPAK RANJAN SUNDARAY | OTHERS. PAGE 12 TO 15 NOT LEGIBLE 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 40 | WP(C)/42309/2 023 | WP(C)/42309/2 023 | NIRMAL CHANDRA DAS | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 41 | WP(C)/42693/2 023 | WP(C)/42693/2 023 | BIRAJA PRASANNA DAS | OTHERS. ANNX 3 NOT ATTESTED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 42 | WP(C)/42692/2 023 | WP(C)/42692/2 023 | MITALEE JESTHI | 18. CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED |
| 43 | CRLMC/4512/2 023 | CRLMC/4512/2 023 | SANTOSH CHANDRA ATABUDHI | OTHERS. PUT UP FOR S.R AFTER FILING C.COPY OF IMPUGNED ORDER DTD 08.11.2018 |

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| 44 | WP(C)/42484/2 023 | WP(C)/42484/2 023 | DURGESH NARAYAN RATH | OTHERS. SYNOPSIS & DATE CHART NOT FURNISHED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 45 | WP(C)/42483/2 023 | WP(C)/42483/2 023 | DURGESH NARAYAN RATH | OTHERS. SYNOPSIS & DATE CHART NOT FURNISHED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 46 | WP(C)/43170/2 023 | WP(C)/43170/2 023 | RAMESH KUMAR SAHU | OTHERS. WELFARE FEE OF RS 50 /- NOT PAID OTHERS. PAGE 6,13,14,20 NOT LEGIBLE |
| 47 | WP(C)/42557/2 023 | WP(C)/42557/2 023 | DURGA PRASAD JENA | OTHERS. SYNOPSIS & DATE CHART NOT FURNISHED |
| 48 | WP(C)/43104/2 023 | WP(C)/43104/2 023 | BISWAJIT NAYAK | OTHERS. PAGE 12 NOT NEAT OTHERS. PETITION NOT PROPERLY ADDRESSED TO THE HONOURABLE COURT |
| 49 | WP(C)/43106/2 023 | WP(C)/43106/2 023 | BISWAJIT NAYAK | OTHERS. PETITION NOT PROPERLY ADDRESSED TO THE HONOURABLE COURT 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 50 | WP(C)/43114/2 023 | WP(C)/43114/2 023 | SHASHIBHUSA N BISWAL | OTHERS. DATE OF ORDER MENTIONED IN THE |

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| | | | | PETITION AT PAGE 6 UNDER ANNEX 4 NOT TALLY TO ANNEX 4 AS ANNEXED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 51 | WP(C)/43113/2 023 | WP(C)/43113/2 023 | DINESH KUMAR PANDA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 52 | WP(C)/43112/2 023 | WP(C)/43112/2 023 | BIKRAM CHANDRA GHADEI | OTHERS. PETITION NOT PROPERLY ADDRESSED TO THE HONOURABLE COURT 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 53 | WP(C)/42821/2 023 | WP(C)/42821/2 023 | ASHOK KUMAR SAHOO | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 54 | WP(C)/42310/2 023 | WP(C)/42310/2 023 | SANJIB MOHANTY | OTHERS. HCBWA FEE OF RS 50 /- NOT PAID 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 55 | WP(C)/42311/2 023 | WP(C)/42311/2 023 | HEMANTA KUMAR ROUT | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 8. CAUSE TITLE NOT IN ORDER. 11. NEAT,LEGIBLE ATTESTED ANNEXURES |

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| | | | | NOT FILED. 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 56 | WP(C)/42312/2 023 | WP(C)/42312/2 023 | HEMANTA KUMAR ROUT | 8. CAUSE TITLE NOT IN ORDER. 11. NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 57 | STREV/33/2023 | STREV/33/2023 | KAJAL SAHOO | OTHERS. PUT UP FOR S.R AFTER FILING OF COPY OF RECEIPT OF THE ORDER DTD 13.6.23 |
| 58 | WP(C)/43120/2 023 | WP(C)/43120/2 023 | PRABHU PRASANNA BEHERA | OTHERS. ANNX 5 NOT LEGIBLE OTHERS. LETTER NO. MENTIONED IN THE INDEX UNDER ANNX 7 NOT TALLY TO ANNX 7 AS ANNEXED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 59 | WP(C)/42390/2 023 | WP(C)/42390/2 023 | TRILOCHAN RATH | OTHERS. COURT FEE OF RS 24 /- NOT PAID 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 17. REFERENCE CERTIFICATE NOT FURNISHED. |

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| 60 | WP(C)/42304/2 023 | WP(C)/42304/2 023 | PRADEEP KUMAR DAS | OTHERS. DEFICIT COURT FEE OF RS 6 /- TO BE PAID 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 61 | STREV/31/2023 | STREV/31/2023 | KESHAB CHANDRA KAR | OTHERS. PUT UP FOR S.R AFTER FILING C.COPY OF ORDER DTD 11.8.23 ALONG WITH COPY OF RECEIPT OF ABOVE ORDER DTD 11.8.23 |
| 62 | WP(C)/42698/2 023 | WP(C)/42698/2 023 | SUBHADUTTA ROUTRAY | OTHERS. ANNX 2 AND PAGE 60 & 61 NOT NEAT & LEGIBLE 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 63 | WP(C)/42655/2 023 | WP(C)/42655/2 023 | ASHOK KUMAR APAT | OTHERS. C.T NOT ADDRESSED PROPERLY OTHERS. PAGE 16 TO 20 & 23,24 NOT NEAT 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 64 | WP(C)/42476/2 023 | WP(C)/42476/2 023 | AMIYA KUMAR CHHATOI | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 65 | WP(C)/42646/2 023 | WP(C)/42646/2 023 | TRILOCHAN RATH | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 66 | WP(C)/42647/2 | WP(C)/42647/2 | PRASANTA | 6. RECEIPT SHOWING |

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| | 023 | 023 | KUMAR JENA | SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 67 | CRLMC/5506/2 023 | CRLMC/5506/2 023 | JAGAJIBAN PRADHAN | OTHERS. C.T NOT ADDRESSED PROPERLY OTHERS. ANNX 1,2 & 4 TO BE FILED OTHERS. AGE OF THE PETNR MENTIONED AT PAGE 1 NOT TALLY WITH THE SAME MENTIONED IN AFFIDAVIT AT PAGE 7 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 18. CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED |
| 68 | CRLMC/5444/2 023 | CRLMC/5444/2 023 | H.N.TRIPATHY | 3. AUTHENTICATION FEE IS DEFICIENT. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
| 69 | CRLMC/4783/2 023 | CRLMC/4783/2 023 | RAJAT KUMAR PANDA | OTHERS. INDEX NOT CORRECTLY PAGE MARKED. OTHERS. BRIEF NOT CORRECTLY PAGE MARKED & NOT CORRECTLY FURNISHED IN THE INDEX. PUT UP FOR SR AFTER COMPLIANCE. |

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| 70 | CRLMC/5390/2 023 | CRLMC/5390/2 023 | SAROJ KUMAR MISHRA | OTHERS. NEAT COPY OF PAGE- 12,13,19,21,23 TO 25, 31,32, 35 AND 43 TO BE FILED OTHERS. SYNOPSIS AND LIST OF DATES & EVENTS NOT INDEXED. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 71 | CRLMC/5393/2 023 | CRLMC/5393/2 023 | JUGALA KISHORE PANDA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 72 | CRLMC/5396/2 023 | CRLMC/5396/2 023 | TIRTH KUMAR SAHU | OTHERS. AU FEE OF RS. 1.10 TO BE PAID. OTHERS. SYNOPSIS AND LIST OF DATES & EVENTS ARE NOT FILED. OTHERS. NOT PROPERLY ADDRESSED TO THE HONBLE COURT. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 73 | CRLMC/5398/2 023 | CRLMC/5398/2 023 | KABIRAJ PRADHAN | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 74 | MACA/724/201 9 | MACA/724/201 9 | JAYASANKAR MISHRA | OTHERS. COURT FEE OF RS. 8310/- NOT PAID. 3. AUTHENTICATION FEE IS DEFICIENT. |

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| | | | | 16. PETITION/APEAL NOT IN TIME 24. LIMITATION NOT IN TIME / EXPIRED. |
| 75 | WP(C)/42329/2 023 | WP(C)/42329/2 023 | BHABANI SANKAR TRIPATHY (1) | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 76 | WP(C)/41848/2 023 | WP(C)/41848/2 023 | SOUMYA RANJAN MOHANTY | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 77 | WP(C)/43060/2 023 | WP(C)/43060/2 023 | SIDHARTHA SWAIN | OTHERS. PAGE 24 NOT NEAT 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 78 | WP(C)/43155/2 023 | WP(C)/43155/2 023 | PRAFULLA KUMAR KAR | OTHERS. PAGE 25 IS NOT LEGIBLE. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 79 | WP(C)/43156/2 023 | WP(C)/43156/2 023 | PRAFULLA KUMAR KAR | OTHERS. PAGE 25 IS NOT LEGIBLE. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 80 | WP(C)/43164/2 023 | WP(C)/43164/2 023 | SUBHENDU KUMAR NAYAK | OTHERS. SYNOPSIS AND LIST OF DATES & EVENTS ARE NOT FILED. 6. RECEIPT SHOWING SERV.COPY TO |

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| | | | | AG/CG/IT/CT/ETC.NOT FILED. |
| 81 | RVWPET/475/2 023 | RVWPET/475/2 023 | NAGEN KUMAR BARIK | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 82 | CRLMC/5420/2 023 | CRLMC/5420/2 023 | SARADA PRASAD DASH | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 83 | CRLMC/5412/2 023 | CRLMC/5412/2 023 | DEEPAK KU SAHOO | OTHERS. SYNOPSIS & LIST OF DATES & EVENTS ARE NOT ALPHABETICALLY PAGINATED & NOT MENTIONED IN THE INDEX 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 84 | CRLMC/5498/2 023 | CRLMC/5498/2 023 | RANJITA SINGH | OTHERS. C.T NOT ADDRESSED PROPERLY 3. AUTHENTICATION FEE IS DEFICIENT. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 85 | CRLREV/695/2 023 | CRLREV/695/2 023 | PRASANT KISHORE RAY | OTHERS. C.T NOT ADDRESSED PROPERLY 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 86 | WP(C)/42318/2 023 | WP(C)/42318/2 023 | SUBHAM SHARMA | 6. RECEIPT SHOWING SERV.COPY TO |

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| | | | | AG/CG/IT/CT/ETC.NOT FILED. |
| 87 | WP(C)/42301/2 023 | WP(C)/42301/2 023 | SUBHAM SHARMA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 88 | CRLMA/73/202 2 | CRLMA/73/202 2 | ADV. | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 89 | WP(C)/43151/2 023 | WP(C)/43151/2 023 | SAIBRATA RATH | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 90 | WP(C)/42056/2 023 | WP(C)/42056/2 023 | PRONOY MOHANTY | OTHERS. PAGE 25,48 & 49 NOT NEAT & LEGIBLE OTHERS. SYNOPSIS & DATE CHART NOT FURNISHED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 91 | WP(C)/42631/2 023 | WP(C)/42631/2 023 | KAPILA CHARAN NAYAK | OTHERS. HCBA FEE OF RS 50 /- NOT PAID OTHERS. PAGE 11 & 15 NOT NEAT & LEGIBLE 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |

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| 92 | WP(C)/42637/2 023 | WP(C)/42637/2 023 | JAGAJIBAN PRADHAN | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 93 | WP(C)/42082/2 023 | WP(C)/42082/2 023 | TRILOCHAN PANIGRAHI | OTHERS. COPY OF ORDER DTD 02.01.23 PASSED IN WP(C) 1608/2014 TAGGED WITH 1ST COPY OF THE BRIEF NEITHER INDICATED IN THE INDEX NOR FINDS PLACE IN THE BODY OF PETITION OTHERS. PETITION NOT PAGEMARKED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 94 | WP(C)/42917/2 023 | WP(C)/42917/2 023 | KUNJA SUNDAR DAS | OTHERS. OHBAM WELFARE FUND OF RS 50/- NOT PAID. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 18. CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 95 | WP(C)/42305/2 023 | WP(C)/42305/2 023 | SAPAN KUMAR PAL | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |

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| | | | | 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 96 | WP(C)/42057/2 023 | WP(C)/42057/2 023 | KRISHNA CHANDRA SAHU | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 97 | WP(C)/42011/2 023 | WP(C)/42011/2 023 | DEBASIS TRIPATHY | OTHERS. PUT UP FOR S.R AFTER FILING OF 2ND COPY OF BRIEF |
| 98 | WP(C)/42145/2 023 | WP(C)/42145/2 023 | BASUDEV BARIK | OTHERS. HCBA FEE OF RS. 50/- NOT PAID. OTHERS. AS PER INDEX AND ANNEX 1 & 2 THE NO OF LETTER NO 491 DATED 18.9.23 DOES NOT TALLY WITH PARA 1 OF THE PETN 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 99 | WP(C)/42325/2 023 | WP(C)/42325/2 023 | PRONoy MOHANTY | OTHERS. PAGE 39 NOT LEGIBLE OTHERS. SYNOPSIS & DATE CHART NOT FURNISHED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 100 | WP(C)/42124/2 023 | WP(C)/42124/2 023 | LAXMINARAY AN PATEL | OTHERS. DCF OF RS. 24/- TO BE PAID |

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| | | | | OTHERS. PAGE 22 IS NOT LEGIBLE. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 10 1 | WP(C)/42126/2 023 | WP(C)/42126/2 023 | SUSANTA KUMAR MISHRA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 10 2 | WP(C)/42324/2 023 | WP(C)/42324/2 023 | PRONoy MOHANTY | OTHERS. PAGE 23 NOT LEGIBLE OTHERS. SYNOPSIS & LIST OF DATES & EVENTS NOT FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 10 3 | WP(C)/42308/2 023 | WP(C)/42308/2 023 | BRUNDABAN ROUT | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 10 4 | WP(C)/42621/2 023 | WP(C)/42621/2 023 | SANKARACHA RYA CHOU DHURY | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 10 5 | WP(C)/42322/2 023 | WP(C)/42322/2 023 | PRONoy MOHANTY | OTHERS. PAGE 25 & 33 NOT LEGIBLE OTHERS. SYNOPSIS & DATE CHART NOT FURNISHED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |

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| 10 6 | WP(C)/42327/2 023 | WP(C)/42327/2 023 | PRONoy MOHANTY | OTHERS. PAGE 34 & 36 NOT LEGIBLE OTHERS. SYNOPSIS & DATE CHART NOT FURNISHED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 10 7 | WP(C)/42326/2 023 | WP(C)/42326/2 023 | PRONoy MOHANTY | OTHERS. PAGE 21 NOT LEGIBLE OTHERS. SYNOPSIS & DATE CHART NOT FURNISHED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 10 8 | CRLMA/8/2022 | CRLMA/8/2022 | ADV. | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 10 9 | CRLMA/28/202 2 | CRLMA/28/202 2 | SUNIL KUMAR PANDA | OTHERS. PROVISION OF LAW NOT CORRECTLY FURNISHED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 11 0 | CRLMC/5507/2 023 | CRLMC/5507/2 023 | SOHAN MISHRA | OTHERS. RS. 50/- HOLOGRAM NOT FILED. 3. AUTHENTICATION FEE IS DEFICIENT. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11. NEAT,LEGIBLE ATTESTED ANNEXURES |

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| | | | | NOT FILED. |
| 11 1 | CRLMC/5508/2 023 | CRLMC/5508/2 023 | ASHOK KUMAR DAS | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 18. CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED |
| 11 2 | CRLMC/5509/2 023 | CRLMC/5509/2 023 | MANAS KUMAR CHAND | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
| 11 3 | CRLMC/5511/2 023 | CRLMC/5511/2 023 | JAJATI KESHARI KHUNTIA | OTHERS. STATE & ORS MENTIONED IN VNAMA AS OPP PARTIES BUT STATE IS NOT OPP. PARTY IN THIS CASE AS PER C.T |
| 11 4 | CRLMC/5534/2 023 | CRLMC/5534/2 023 | SARATHI JYOTI MOHANTY | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 11 5 | CRLMC/5515/2 023 | CRLMC/5515/2 023 | DIPTIRANJAN MOHAPATRA | OTHERS. AGES OF THE PETITIONERS DOES NOT TALLY WITH THE AGES MENTIONED IN THE LOWER COURT ORDER AT ANNEX-1 OTHERS. NEAT COPY OF PAGE- 13 & 17 NOT FILED OTHERS. SYNOPSIS AND LIST OF DATES & EVENTS |

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| | | | | NOT ALPHABETICALLY PAGINATED 4. AFFIDAVIT/VERIFICATION NOT PROPER. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 11 6 | CRLMC/5502/2 023 | CRLMC/5502/2 023 | DIPTI RANJAN MOHAPATRA | OTHERS. SYNOPSIS AND LIST OF DATES & EVENTS NOT ALPHABETICALLY PAGINATED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 11 7 | CRLMC/5523/2 023 | CRLMC/5523/2 023 | ARUN KUMAR NAYAK | OTHERS. SYNOPSIS AND LIST OF DATES & EVENTS NOT INDEXED. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 11 8 | WP(C)/43192/2 023 | WP(C)/43192/2 023 | KUNJA SUNDAR DAS | OTHERS. OHBAM WELFARE FUND OF RS 50/- NOT PAID. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 11 9 | WP(C)/43153/2 023 | WP(C)/43153/2 023 | PRAFULLA KUMAR KAR | OTHERS. COURT FEE OF RS. 6/- NOT PAID. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |

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| 12 0 | WP(C)/42307/2 023 | WP(C)/42307/2 023 | SAIBRATA RATH | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 12 1 | WP(C)/43137/2 023 | WP(C)/43137/2 023 | MD. GOLAM MADANI | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 12 2 | CRLREV/693/2 023 | CRLREV/693/2 023 | BIJAYA KUMAR NAYAK | OTHERS. NOT PROPERLY ADDRESSED. OTHERS. REVISION PETN FILED WITHOUT AFFIDAVIT 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 12 3 | WP(C)/42293/2 023 | WP(C)/42293/2 023 | CHINMAYA KUMAR SAHU | OTHERS. PAGE 8,10 & 11 NOT LEGIBLE OTHERS. ADVOCATE CLERK WELFARE FEE RS 2 /- NOT PAID IN V.NAMA OTHERS. C.T NOT ADDRESSED PROPERLY OTHERS. ADVOCATE WELFARE FEE OF RS 15 /- NOT PAID IN V.NAMA OTHERS. INDEX NOT PROPERLY PAGEMARKED 12. ASSESMENT SLIP NOT FILLED-IN PROPERLY. 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLIC |

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| 12 4 | WP(C)/42263/2 023 | WP(C)/42263/2 023 | KRUSHNA CHANDRA DASH | OTHERS. PUT UP FOR S.R AFTER FILING 2ND COPY OF WRIT PETITION |
| 12 5 | WP(C)/42695/2 023 | WP(C)/42695/2 023 | JAJATI KISHORE MOHANTY | OTHERS. PAGE 28 & 30 NOT LEGIBLE. OTHERS. DATE OF ORDER MENTIONED IN THE INDEX AND PRAYER DOES NOT TALLY WITH THE DATE IN ANNEX-7 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 12 6 | CRLMC/5516/2 023 | CRLMC/5516/2 023 | SATYAM PATTANAIAK | OTHERS. NEAT COPY OF PAGE- 21 TO 24 TO BE FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 18. CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
| 12 7 | WP(C)/42694/2 023 | WP(C)/42694/2 023 | MANAS RANJAN KHATUA | OTHERS. DEFICIT COURT FEE OF RS 24 /- TO BE PAID OTHERS. PAGE 46 TO 48 NOT NEAT OTHERS. PAGE 44 NOT AT ITS PLACE ,IT IS PLACED BETWEEN PAGE 31 & 32 6. RECEIPT SHOWING |

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| | | | | SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
| 12 8 | MATA/449/202 3 | MATA/449/202 3 | PRASANTA KUMAR DAS | OTHERS. C.COPY OF JUDGEMENT NOT FILED OTHERS. IA NOT CORRECTLY ADDRESSED |
| 12 9 | CRLMC/5512/2 023 | CRLMC/5512/2 023 | SATYAM PATTANAİK | OTHERS. IN ADDRESS,PLOT NO. OF PETNR ON C.T NOT TALLY THE SAME WITH PLOT NO. MENTIONED IN AFFIDAVIT 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 18. CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED |
| 13 0 | CRLMC/5513/2 023 | CRLMC/5513/2 023 | DEBASNAN DAS | OTHERS. C.T NOT ADDRESSED PROPERLY OTHERS. THE HUSBAND NAME OF PETNR NO.3 SEEMS TO BE WRONG 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |

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| 13 1 | WP(C)/42297/2 023 | WP(C)/42297/2 023 | BHARAT CHANDRA PATRA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 8. CAUSE TITLE NOT IN ORDER. |
| 13 2 | WP(C)/42245/2 023 | WP(C)/42245/2 023 | DILLIP KUMAR SAHU | OTHERS. HCBWA FEE OF RS 50 /- NOT PAID OTHERS. LAA STAMP OF RS 10/- NOT PAID IN V.NAMA |
| 13 3 | WP(C)/42295/2 023 | WP(C)/42295/2 023 | SANDHYARANI PANI | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 8. CAUSE TITLE NOT IN ORDER. |
| 13 4 | WP(C)/42649/2 023 | WP(C)/42649/2 023 | KUNAL KUMAR SWAIN | OTHERS. PAGE 14,16,18,36,49 TO 52 & 58 NOT NEAT & LEGIBLE 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLIC ATION |
| 13 | WP(C)/42427/2 | WP(C)/42427/2 | ASHOK KUMAR | 6. RECEIPT SHOWING |

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| 5 | 023 | 023 | APAT | SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
| 13 6 | WP(C)/41808/2 023 | WP(C)/41808/2 023 | SAMBEET PATTANAYAK | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 13 7 | WP(C)/41832/2 023 | WP(C)/41832/2 023 | DR. BINODA KUMAR MISHRA | OTHERS. THIS MAY BE REGISTERED AS CRLMP 23. NOMENCLATURE NOT CORRECTLY FURNISHED . |
| 13 8 | WP(C)/42428/2 023 | WP(C)/42428/2 023 | HEMANTA KUMAR RATSINGH | OTHERS. DATE OF LETTER IN ANNX 2 NOT TALLY WITH INDEX 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE |

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| | | | | PETITION/APPEAL/APPLICATION |
| 13 9 | WP(C)/41792/2 023 | WP(C)/41792/2 023 | ACHYUTANAN DA PATTANAİK | 5. SECOND COPY OF PETITION NOT FILED. |